

DIVISION BENCH
COURT - I

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/511(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	SAURIA CONSTRUCTION VS KOHINOOR PULP & PAPER PVT LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

For Liquidator

Mr. Shaunak Mitra, Adv.

Mr. Avik Chaudhari, Adv.

ORDER

1. Ld. Counsel for the Liquidator present.
2. Ld. Counsel appearing for the liquidator seeks one week time to file its progress report.
3. Post this matter on **24.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**